

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2939
TO BE ANSWERED ON 2ND DECEMBER 2016/11TH AGRAHAYANA SAKA, 1938
SPECIAL CELL TO MONITOR FAKE CURRENCY**

**2939. DR. PRITAM GOPINATH MUNDE:
SHRI ADHALRAO PATIL SHIVAJIRAO:
SHRI DHARMENDRA YADAV:
DR. SHRIKANT EKNATH SHINDE:
SHRI SHRIRANG APPA BARNE:
SHRI ANANDRAO ADSUL:**

QUESTION

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has directed the Reserve bank of India to set up a special cell to monitor fake currency notes and inform such cases to the law enforcement and investigative agencies;
- (b) if so, the details thereof and the action taken thereon;
- (c) whether the Government has issued directions to the law enforcement agencies in this regard; and
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY FOR FINANCE
(SHRI ARJUN RAM MEGHWAL)**

(a) & (b): Government has set up a Special Cell to monitor the receipt of fake currency notes and inform such instances to the Economic Offences Wing of State Police, Intelligence/Enforcement agencies of the Central Government and also to the Ministry of Finance. A special watch is being kept on receipt of such fake notes in the States bordering out neighbouring countries.

(c) & (d): The Law Enforcement Agencies have also been advised to maintain close vigil over possible movement of fake currencies and take prompt action as and when such cases are detected. Government has also advised them to make adequate and effective arrangements to keep watch on illicit cash transactions and movement of valuables like high volumes of cash. Further, RPF and CISF are advised to make adequate preparation and keep special watch at airports, railway stations and in trains etc.
